

3903

LOK SABHA

Friday, 23rd December, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-05 P.M.

PAPERS LAID ON THE TABLE

STATEMENT *re* TENDERS ACCEPTED BY INDIA STORE DEPARTMENT

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg to lay on the Table a copy of the statement of cases in which the lowest tenders have not been accepted by the India Store Department, London, during the half year ended the 30th June, 1955. [See Appendix VII, annexure No. 32].

PROFIT AND LOSS ACCOUNTS OF HINDUSTAN CABLES LTD.

The Deputy Minister of Production (Shri Satish Chandra): I beg to lay on the Table a copy of the audited profit and loss accounts of the Hindustan Cables Limited for the period ended the 31st March, 1955, together with the Chairman's Report to the Share-holders. [See Appendix VII annexure No. 33].

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REPORT *re* AMLABAD COLLIERY

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the Report of Mr. Justice B. P. Jamar of the Patna High Court into the causes of, and the circumstances attending, the accident which occurred in the Amlabad Colliery in the Jharia coal-fields on the 5th February, 1955. [Placed in Library. [See No. S-484/55].

LIST OF DIGNITARIES WHO VISITED INDIA FROM MARCH TO DECEMBER 1955

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): I beg to lay on the Table a list of dignitaries who have visited India from March, 1955 to December, 1955, in pursuance of an undertaking given by the Deputy Minister of External Affairs in reply to the debate on the Supplementary Demands for Grants on the 10th December, 1955. [See Appendix VII, annexure No. 34].

PRESIDENTS ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, have since been assented to by the President.

- (1) The Indian Stamp (Amendment) Bill, 1955.
- (2) The Abolition of Whipping Bill, 1955.
- (3) The Working Journalists (Conditions of Service) and Miscellaneous Provisions Bill, 1955.